

ons) published in Gazette of India dated 25th June, 1971, making certain amendments to Notification No. G.S.R. 1842 dated the 24th December, 1964 under subsection (1) of section 12A of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-665/71.]

12.32 Hrs.

PUBLIC ACCOUNTS COMMITTEE
SIXTH REPORT

SHRIMATI MUKUL BANERJI (New Delhi): I beg to present the Sixth Report of the Public Accounts Committee regarding paragraph 80 of Audit Report (Civil) 1970 relating to Delhi Milk Scheme.

***DEMANDS FOR GRANTS**
1971-72 — *Contd.*

Ministry of Industrial Development—*Contd.*

MR. SPEAKER : We will now take up further discussion of the Demands relating to the Ministry of Industrial Development. Shri D.K. Panda.

SHRI D. K. PANDA (Bhanjanagar) : Mr. Speaker, Sir, this is a very important Ministry and also very much responsible for all the disastrous calamities that have occurred during the last 22 years of the Congress rule. It has helped big monopolies to grow in the country, not only that. It has also encouraged regional imbalances to grow and to become more remarkable

MR. SPEAKER : Just a minute.

Mr. H. M. Patel and some other Members came to me to discuss certain things in my office. But that does not mean that you should give everything in the press as a news. This is what you discuss with me in my office. Here, you say, a discussion on nationalised banks agreed; that you met the Speaker and the Speaker

said this and that. After all, you meet me in my office, the Members from this side and that side, and we frankly discuss many things. But that does not make news. The Speaker is not the Prime Minister, that you went there and she said this or she said that. The Speaker is the Presiding Officer. I have to talk to you a number of things in my own way. If you make it a news what you discuss with me in the Chamber, God help you.

SHRI S. M. BANERJEE (Kanpur) : I am not supporting this. This is a very bad practice that when we talk to you, we should go to the Press. I agree with you.

MR. SPEAKER : They embarrass me.

SHRI P. K. DEO (Kalahandi) rose.—

MR. SPEAKER : Please sit down. There is no motion before me. I have given no permission and the news has all appeared in the press.

SHRI D. K. PANDA : With regard to the functioning of our public undertakings I will cite one or two examples. There is one chapter on the National Industrial Development Corporation in the Annual Report. With regard to the functioning of this particular corporation, it has been brought to the notice of the Ministry that there was mis-management. Of course, the Government have not taken any action so far. Sir, we know the importance of these public undertakings because the entire economy of the country and the curbing of the monopoly capitalists and concentration of wealth in the hands of a few and curbing the growth of big Industrial houses can be solved and you can overcome these difficulties. But it appears that the Ministry remains callous in spite

*Moved with the recommendation of the President.